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CENTRAL ADMINISTRATIVE TRIBUNAL
ADDITIONAL BENCH, ALIABAD.

....
Registration O.A. No. 76 OF 1990

Arun Kumar Singh.... Applicant(s)
v/s

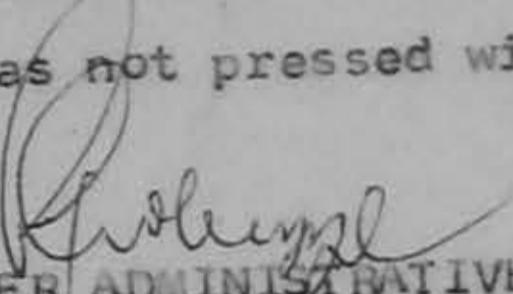
Union of India and ors... Respondents

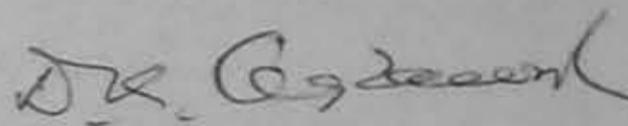
Hon' Mr D.K. Agrawal, J.M.

Hon' Mr K. Obayya, A.M.

Shri Saumitra Singh learned counsel for the applicant and Shri K.C. Sinha learned counsel for the respondents are present.

2. Learned counsel for the applicant states that in view of the amendment issued by the Government of India in regard to the enhancement of the age for entrance in Civil Services Examination, the application has become infructuous. The application, is therefore, dismissed as not pressed without any order as to costs.


MEMBER ADMINISTRATIVE


D.K. Agrawal
MEMBER JUDICIAL

(sns)

March 8, 1990

Allahabad.